## CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH



Review Application No.36/2001 In Original Application No.979 of Z000

New Delhi, this the 44ppay of March, 2002

HOM BLE MR. KULDIP SINGH, MEMBER (JUDL) HOM BLE MR. M. P. SINGH, MEMBER (A)

Vivek Mina S/o late Shri B.R. Mina R/o BG-3/1-C, Paschim Vihar, New Delhi-110 063.

.. Review Applicant

## Versus

- 1. Union of India
  Through Secretary,
  Ministry of External Affairs,
  South Block, New Delhi.
- Director,
  Ministry of Personnel, Public Grievances and Pensions,
  Department of Personnel & Training,
  North Block,
  New Delhi. ..Respondents

## ORDER BY CIRCULATION

## By HHon'ble Mr.Kuldip Simgh, Member(Jwdl)

The present RA No.36 of 2001 has been filed by the Review Applicant for review of the order passed in OA 979 of 2000 on 26.3,2001.

In the RA the review applicant has taken more or less the same grounds to argue the RA, which he had taken while arguing the OA. While delivering the judgment, all the grounds were taken into consideration as the judgment was passed in the open court. No fresh error has been pointed out which may call for review of the order and more so the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22(3)(f)(i) of the Administrative Tribunal's Act.



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3. In view of the above, nothing survives in the RA, which is accordingly dismissed.  $\bigcap$ 

(M. P. SINGH)
MEMBER (A)

(KULDIP SINGH)
MEMBER(JUDL)

/Rakesh